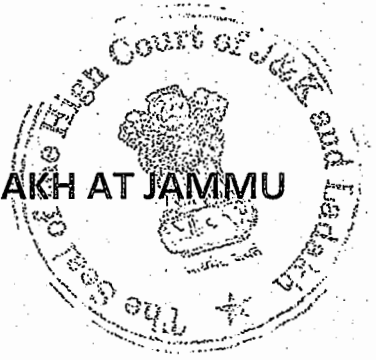


HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)



File No.:- CM(M) 56/2022

M/S CEMCOM Cements

..... Petitioner/Appellant(s)

Titled

V/S M/s Wonder Wage Waggon Trading co. Pvt.

..... Respondent(s)

Notice to the respondent(s):-

M/S Wonder Wage Waggon Trading Co. Pvt. Ltd.

Ground Floor Razvi House, Reshipora Badgam-Badgam-191111

Through its Director Sh. Nisar Hussain Dar.

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 21.10.2026 09.00 A.M. or the next working day if 21.10.2026 is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 18th day of September, 2026, at Jammu.

(Swati Gupta)

Registrar Judicial

High Court of J&K and Ladakh

JAMMU.

18/9/26

No.:- 6177

Dated:- 17-09-26

Copy of the above forwarded to:

1. The Editor Kashmir Times, Srinagar for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No. 238 dated 17-09-2026 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K and Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K and Ladakh.

(Swati Gupta)

Registrar (Judicial)

High Court of J&K and Ladakh

Jammu

18/9/26